## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 28/ BB/ 2017	-	To furnish name of IRP	Rule-6 of I&B	Sunrise Enterprises Vs Karuturi Foods Pvt. Ltd.

SL.	NAME (IN CAPITAL)	*	SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

Counsel for respondent is present. He has filed a memo along with consent letter of IRP. Heard the counsel for petitioner.

List it for consideration on 10.10.2017.

MEMBER (J)